

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P.(IB)/907/(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022**

NAME OF PARTIES: - Yes Bank Limited
V/s
Laxmidevi Jiwarajka

APPEARANCE :

FOR PETITIONER : Adv. Vineeth Reddy Vakiti

FOR RESPONDENT : Absent

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016
ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the
matter for hearing on **10.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
28.11.2022
AARTI

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)